

FORM A**PUBLIC ANNOUNCEMENT**

(Under Regulation 6 of the Insolvency and Bankruptcy Board of India (Insolvency Resolution Process for Corporate Persons) Regulations, 2016)

**FOR THE ATTENTION OF THE CREDITORS OF
SPARK GREEN ENERGY (SATARA) LIMITED**

RELEVANT PARTICULARS		
1.	Name of corporate debtor	Spark Green Energy (Satara) Limited
2.	Date of incorporation of corporate debtor	28.11.2005
3.	Authority under which corporate debtor is incorporated / registered	Registrar of Companies – Pune
4.	Corporate Identity No. / Limited Liability Identification No. of corporate debtor	U40100PN2005PLC139696
5.	Address of the registered office and principal office (if any) of corporate debtor	Plot No. A-53, MIDC-Lonand, Taluka - Khandala, Khandala MH-415521
6.	Insolvency commencement date in respect of corporate debtor	28.11.2019 (Order Received on 29.11.2019)
7.	Estimated date of closure of insolvency resolution process	26.05.2020 (180 days from the date of commencement of corporate insolvency resolution process)
8.	Name and registration number of the insolvency professional acting as interim resolution professional	Mr. Anil Rajkotia IBBI/IPA-001/IP-P01045/2017-18/11718
9.	Address and e-mail of the interim resolution professional, as registered with the Board	Registered Address: 501, Balkrishna Co-op Housing Society, Tilak Road, Next to Asha Parekh Hospital, Santacruz (West) Mumbai – 400 054 Email: anilrajkotia@gmail.com : cirp.sparkgreenenergy@gmail.com
10.	Address and e-mail to be used for correspondence with the interim resolution professional	Address for Correspondence: 502, Marathon Icon, Off Ganpatrao Kadam Marg, Lower Parel (West), Mumbai 400 013 Email: anilrajkotia@gmail.com cirp.sparkgreenenergy@gmail.com
11.	Last date for submission of claims	13.12.2019
12.	Classes of creditors, if any, under clause (b) of sub-section (6A) of section 21, ascertained by the interim resolution professional	Not Applicable
13.	Names of Insolvency Professionals identified to act as Authorized Representative of creditors in a class (Three names for each class)	Not Applicable
14.	(a) Relevant Forms and (b) Details of authorized representatives are available at:	a) Weblink: https://ibbi.gov.in/home/download s b) Details of Authorized Representatives: Not Applicable



